

SECTION XVII

MATTER FOR : 05.05.2017
R.COURT NO. : 02
ITEM NO. : 31

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 5578 OF 2016

Gen. Manager, Dist. Agriculture and
Rural Development Cooperative Bank ...Petitioner
Versus
Savitri Shym ...Respondent

OFFICE REPORT

The matter above-mentioned was listed before the Ld. Registrar Court on 28.09.2016, when the following order was passed:

"As per the tracking report, the notice issued to the sole respndent received back sunserved with remarks "Door Locked". Hence, Ld. Counsel for the petitioner shall within a period of four weeks furnish the fresh particulars and take fresh steps for the service of notice to the sole respondent. Dasti, in addition, is permitted on furnishing the fresh particulars.

List again on 10.11.2016."

It is submitted that counsel for the petitioner has not filed fresh address alongwith copy of petition. Hence, show cause notice as well as dasti could not be issued so far.

Service of show cause notice is incomplete.

The matter above-mentioned is listed before the Ld. Registrar Court with this office report.

DATED THIS THE 04TH DAY OF MAY, 2017.

ASSISTANT REGISTRAR

Copy to : Mr. R.K. Sharma, Advocate

ASSISTANT REGISTRAR